

IN THE NATIONAL COMPANY LAW TRIBUNAL: NEW DELHI

COURT-VI

Item No. 104
449/252/ND/2020

IN THE MATTER OF:
M/s. Zoom Buildwell Pvt. Ltd.

...APPELLANT

Vs.

ROC

...RESPONDENT

Section
Under Section 252

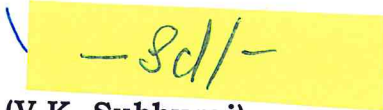
Order delivered on 23.11.2020
(Virtual Hearing)

Coram:
SHRI P.S.N. PRASAD, HON'BLE MEMBER (JUDICIAL),
DR. V.K. SUBBURAJ, HON'BLE MEMBER (TECHNICAL)

For the Petitioner/Appellant :Ms. Geeta Wadhwa, CS
For the ROC :
For the Income Tax Department :

ORDER

CS Geeta Wadhwa, Authorized Representative has submitted that due to technical problem from her, appellant has prayed for time in the matter. Accordingly, the matter is posted to 25th November, 2020.



(V.K. Subburaj)
Member (T)



(P.S.N. Prasad)
Member (J)